

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:68
ANSWERED ON:22.02.2006
FDI IN POWER SECTOR
Khaire Shri Chandrakant Bhaurao

Will the Minister of POWER be pleased to state:

- (a) whether there is any proposal under the consideration of the Government to increase Foreign Direct Investment (FDI) in the power sector;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken or proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 68 TO BE ANSWERED IN THE LOK SABHA ON 22.02.2006 REGARDING FDI IN POWER SECTOR.

(a) to (c) : No, Sir. No such proposal is under consideration as 100% Foreign Direct Investment (FDI) is already permitted on the automatic approval route in respect of projects relating to electricity generation, transmission and distribution

(other than Atomic Energy power plants). Recently power trading has also been included in the above, subject to compliance with the regulations under the Electricity Act, 2003.